

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1146
(TO BE ANSWERED ON THE 10th March 2025)

FUNDS SPENT ON RENOVATION/CONSTRUCTION OF AIRPORTS

1146. SHRI KAPIL SIBAL

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of funds spent for renovation/construction of various airports in the country which were privatized during the last five years;
- (b) the reasons for spending public funds for renovation of airports that are scheduled to be privatized;
- (c) whether there is any option to recover such amount from the bidders of the said airports; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (d): During last five years, Airports Authority of India (AAI) has leased out six airports namely Mangaluru, Lucknow, Ahmedabad, Thiruvananthapuram, Jaipur & Guwahati under Public Private Partnership (PPP). As per the present valuation and after triung up by Airports Economic Regulatory Authority of India (AERA), the investment made by AAI at these six airports prior to handing over them to the PPP Concessionaire is approximately Rs. 5260 Crore including the Capital Work in Progress and Regulated Asset Base (RAB) in aeronautical and non- aeronautical Assets.

To meet Passenger handling requirements, AAI continues to incur CAPEX on the airports till the date of handing over to Concessionaire (PPP Partner). AAI gets this CAPEX back in the form of upfront payment from PPP partner, whenever the airport is handed over to the PPP partner. The Concessionaire (PPP Partner) of the aforesaid six Airports has paid the amount of approximately Rs. 5260 Crore to AAI in the form of Upfront Fee.
